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IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.21044 of 2021

Vikas Kumar

... .. Petitioner/s

Versus

The Union of India & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s	:	Mr.P. K. Shahi, Sr. Advocate Mr. Vikas Kumar, Advocate
For the Respondent/s	:	Mr. Dr. K. N. Singh (Asg) Mr. Vikash Kumar, SC 11

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE S. KUMAR
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 23-12-2021 Petitioner has highlighted the pitiable state of affairs and the condition in which the memorials of late Deshratna Babu Dr. Rajendra Prasad are being maintained at village Jiradei, District, Siwan; Bans Ghat, Patna; and the place of his last abode at Sadakat Ashram, Patna.

At this stage, we need not highlight what is averred in the petition, for it would only put all of us to embarrassment; shame; and guilt.

As prayed for, let the District Magistrate, Patna be impleaded as party respondent no.5. Registry to make necessary correction in the memo of parties, both on the physical and digital file.



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Shri (Dr.). K. N. Singh, learned ASG, enters appearance on behalf of the respondent no.1 and Shri Vikash Kumar, learned SC 11, enters appearance on behalf of respondent nos.2, 3, 4 and 5.

Further we are of the considered view that it would be appropriate to appoint a team of Local Commissioners to visit the Memorials and ascertaining the actual status of the infrastructure and the affairs. Also, give suggestions as to how best the memorials at all the three places can be improved and the infrastructure improvised.

As Such, we appoint a team of following persons as as Local Commissioners:- (i) Smt. Nivedita Nirvikar, Senior Advocate; (ii) Shri Shambhu Sharan Singh, Advocate (01889); and (iii) Shri Sanjeev Kumar-3, Advocate (AOR No.00649).

We direct District Magistrates of Siwan and Patna to render all assistance to the Local Commissioners.

Also the District Magistrate, Patna shall make available all facilities, including the vehicles, to the Local Commissioners for visiting the spots.

We request the Local Commissioners to undertake the exercise within the next two days.

The report of the Local Commissioners be filed before



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the next date.

Also, let the respondents file their response before the
next date.

List immediately after Christmas Holidays on
03.01.2022.

(Sanjay Karol, CJ)

(S. Kumar, J)

Sanjay/-Ranjan

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